

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3703
ANSWERED ON:19.12.2005
MINIMUM WAGES
Mahato Shri Bir Sing;Prasad Shri Hari Kewal

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is not taking into consideration the recommendations of the Working Group on Minimum Wages; and
- (b) if so, the reasons therefor?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a): No, Sir. The Central Government has fixed Rs. 66/- per day as the National Floor Level Minimum Wage w.e.f. 1.2.2004 as worked out by the Working Group and also by taking into consideration the recommendations of the Central Advisory Board on Minimum Wages.

(b): Does not arise.